

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2878**

TO BE ANSWERED ON THE 18TH MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)

**MEASURES TO PREVENT DRUG ABUSE AND COMBAT ILLEGAL DRUG
TRADE**

2878. SHRI TEJASVI SURYA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the steps taken by the Government to prevent drug abuse;**
- (b) the details of illegal narcotic substances seized from drug traffickers and users during the last five years; and**
- (c) the details of efforts made by the Government to tackle the illegal drug trade in border areas?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

- a) To address the problem of Drug Abuse, Government has formulated and implemented the National Action Plan for Drug Demand Reduction (NAPDDR) under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse. This includes:**

- (i) Launched Nasha Mukta Bharat Abhiyaan (NMBA) in all districts of the country through more than 10000 master volunteers. It has reached out to more-than 14.79 crore people including 4.96 crore youth and 2.97 crore women.**
- (ii) 350 Integrated Rehabilitation Centers for Addicts (IRCAs) are supported by the Government to provide treatment for the drug victims, preventive education, awareness generation, motivational counseling, detoxification/de-addiction, after care and re-integration into the social mainstream.**
- (iii) 46 Community based Peer led Intervention (CPLI) Centers supported by the Government focuses on vulnerable and at risk children and adolescents.**
- (iv) 74 Outreach and Drop In Centers (ODICs) supported by the Government provide safe and secure space for treatment, rehabilitation, screening, assessment, counseling, referral, linkage for treatment and rehabilitation services for substance users.**
- (v) 142 Addiction Treatment Facilities (ATFs) has been established in Government hospitals through All India Institute of Medical science (AIIMS), New Delhi.**

- (vi) **124 District De-addiction Centres (DDACs) which provides all three facilities provided by IRCA, ODIC and CPLI under one roof have been set up so far.**
- (vii) **A Toll-free Helpline for de-addiction, 14446 is operated for providing primary counseling and immediate assistance to persons seeking help.**
- (viii) **Government through its autonomous body National Institute of Social Defense (NISD) and other collaborating agencies like State Counsel of Educational Research and Training (SCERTs), Kendriya Vidyalaya Sangathan, etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents.**
- (ix) **Navchetna Modules, teachers training modules have been developed by Ministry of Social Justice & Empowerment (MoSJE) for sensitizing students (6th – 11th standard), teachers and parents on drug dependence, related coping strategies and life skills.**
- b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022; Drug-wise seizures under the Narcotic Drugs and Psychotropic Substances Act during 2018 to 2022 is at Annexure-I.**

c) The Government made various efforts to tackle the illegal drug trade in border areas, some of which are as under: -

- (i) A 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse in India has been established. An all-in-one NCORD portal has been developed for information related to drug law enforcement.**
- (ii) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/ Union Territory to function as the NCORD Secretariat for the State/ Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.**
- (iii) To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up.**

- (iv) National Investigation Agency (NIA) has been empowered under NDPS Act, 1985 in the year 2020 for investigation of narco-terrorism cases.**
- (v) Border Guarding Forces (Border Security Force, Assam Rifles and Sashastra Seema Bal) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic drugs at international border. Further, Railway Protection Force (RPF) has also been empowered under NDPS Act to check drug trafficking along the railway routes.**
- (vi) Narcotics Control Bureau coordinates with other agencies like, Navy, Coast Guard, Border Security Force, State ANTF, etc. to conduct joint operations to control the drug trafficking.**
- (vii) A high level dedicated group has been created in National Security Council Secretariat (NSCS) in November 2022 to analyze the drug trafficking through maritime routes, challenges and solutions (Maritime Security Group – NSCS).**
- (viii) Director General Level Talks are organized with neighboring and other countries such as Myanmar, Iran, Bangladesh, Indonesia, Singapore, Afghanistan, Sri Lanka, etc. to resolve various issues on drug trafficking having international implications.**

- (ix) **As a part of international co-operation, India has signed Bilateral Agreements with 27 countries, Memorandum of Understanding with 16 countries and Agreements on Security Cooperation with 02 countries for combating illicit trafficking of Narcotic Drugs and Psychotropic Substances (NDPS) and Chemical Precursors as well as related offences.**
- (x) **India is closely associated with International Narcotics Control Board (INCB) and all its programs viz. PEN (Pre-Export Notification), PICS (Precursors Incident Communication System), and IONICS (International Operations on New Psychoactive Substances Incident Communication System).**
- (xi) **Narcotics Control Bureau (NCB) co-ordinates with various international organizations such as South Asian Association for Regional Cooperation- Drug Offences Monitoring Desk (SAARC-SDOMD), Brazil, Russia, India, China, and South Africa (BRICS), Colombo Plan, Association of Southeast Asian Nations (ASEAN), ASEAN Senior Officials on Drug Matters (ASOD), Bay of Bengal Initiative For Multi-Sectoral Technical and Economic Co-Operation (BIMSTEC), Shanghai Cooperation Organization (SCO), United Nations Office on Drugs and Crime (UNODC),**

International Narcotics Control Board (INCB), etc. for sharing information and intelligence to combat trans-national drug trafficking.

- (xii) NCB India takes part in real-time information sharing with various Drug Liaison Officers of other countries such as the Drug Enforcement Agency (DEA) of the United States of America, the National Crime Agency of the United Kingdom, Royal Canadian Mounted Police (RCMP) of Canada, Australian Federal Police (AFP) of Australia, Office Anti-Stupefiants (OFAST) of France, etc for operational and intelligence information.**

Drug-wise Seizures under the Narcotic Drugs & Psychotropic Substances Act during 2018 to 2020

SL	Drug Heads	2018			2019			2020		
		KGs	Nos	Ltrs	KGs	Nos	Ltrs	KGs	Nos	Ltrs
1	Opium Based Drugs	201842.569	-	-	244309.825	-	-	246223.868	-	-
1.1	Opium	8414.594	-	-	33167.525	-	-	7754.299	-	-
1.2	Morphine (In Kg)	251.600	-	-	371.986	-	-	438.810	-	-
1.3	Heroin(In Kg)	4691.690	-	-	4550.805	-	-	2626.407	-	-
1.4	Poppy Husk	188484.685	-	-	206219.509	-	-	235404.352	-	-
2	Canabis Based Drugs	1228089.216	-	-	443978.908	-	-	853554.414	-	-
2.1	Ganja(In Kg)	1224029.356	-	-	394724.125	-	-	849439.335	-	-
2.2	Hashish	26.303	-	-	38.790	-	-	269.959	-	-
2.3	Charas	4033.557	-	-	49215.993	-	-	3845.120	-	-
3	Cocaine(In Kg)	447.974	-	-	54.982	-	-	493.009	-	-
4	Psychotropic Substances	37686.285	-	-	45552.840	-	-	5357.801	-	-
4.1	Methaqualone(In Kg)	396.393	-	-	43017.914	-	-	276.222	-	-
4.2	Ephedrine/Psuedo Ephedrine	2423.109	-	-	396.853	-	-	20.844	-	-
4.3	L.S.D.(in KG)	24199.642	-	-	1113.279	-	-	2543.390	-	-
4.4	Amphetamine/Methamphetamine	10583.507	-	-	945.900	-	-	2470.898	-	-
4.5	Ketamine	63.394	-	-	31.396	-	-	46.447	-	-
4.6	ATS	20.240	-	-	47.498	-	-	-	-	-
5	Medicinal Preparations	31231.579	11747942	110623.846	253274.563	20779435	944440.569	82111.512	56069140	139495.917
5.1	Phensidyl/Cough Syrup	0.000	-	109119.858	-	-	942332.657	-	-	120993.267
5.2	Injection Vials	0.000	136440	-	-	198636	-	-	192120	-
5.3	Pills/Capsules	0.000	10977800	-	-	19611670	-	-	55252369	-
5.4	Other Medicinal Preparations	31231.579	633702	1503.988	253274.563	969129	2107.912	82111.512	624651	18502.650
6	Drug Precursor - Acetic Anhydride	6.199	0	0	61.918	0	0	17.612	0	0
7	Other Drugs	2420143.860	421180	7174158.063	124413.037	69987	10791259.036	129009.023	3185911	964736.080
	Total	3919447.682	12169122	7284781.909	1111646.073	20849422	11735699.605	1316767.239	59255051	1104231.997

Source: Crime in India, NCRB

\$ Revised data for 2018 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2018

\$ Revised data for 2019 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2019

\$ Revised data for 2020 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020

Drug-wise Seizures under the Narcotic Drugs & Psychotropic Substances Act during 2021 to 2022

SL	Drug Heads	2021			2022		
		KGs	Nos	Ltrs	KGs	Nos	Ltrs
1	Opium Based Drugs	268671.105	-	-	337169.905	-	-
1.1	Opium	17438.316	-	-	12460.342	-	-
1.2	Morphine (In Kg)	46.673	-	-	1209.109	-	-
1.3	Heroin(In Kg)	3578.479	-	-	4798.586	-	-
1.4	Poppy Husk	247607.637	-	-	318701.868	-	-
2	Canabis Based Drugs	796080.805	-	-	1716700.049	-	-
2.1	Ganja(In Kg)	777082.037	-	-	1711916.761	-	-
2.2	Hashish	108.881	-	-	487.291	-	-
2.3	Charas	18889.887	-	-	4295.997	-	-
3	Cocaine(In Kg)	2220.490	-	-	71.829	-	-
4	Psychotropic Substances	1457.439	-	-	3042.983	-	-
4.1	Methaqualone(In Kg)	9.166	-	-	427.622	-	-
4.2	Ephedrine/Psuedo Ephedrine	0.240	-	-	176.385	-	-
4.3	L.S.D.(in KG)	1.970	-	-	6.006	-	-
4.4	Amphetamine/Methamphetamine	1437.408	-	-	2420.824	-	-
4.5	Ketamine	0.005	-	-	1.679	-	-
4.6	ATS	8.650	-	-	10.467	-	-
5	Medicinal Preparations	51299.887	44578576	682129.967	16249.711	17189558	4561206.774
5.1	Phensidyl/Cough Syrup	-	-	629251.301	-	-	4560604.061
5.2	Injection Vials	-	179630	-	-	203791	-
5.3	Pills/Capsules	-	43415653	-	-	16529786	-
5.4	Other Medicinal Preparations	51299.887	983293	52878.666	16249.711	455981	602.713
6	Drug Precursor - Acetic Anhydride	0	0	0	0	0	0
7	Other Drugs	17415.976	3834111	213496.370	7341.059	301413	79542.325
	Total	1137145.702	48412687	895626.337	2080575.536	17490971	4640749.099

Source: Crime in India, NCRB

\$ Revised data for 2021 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021